

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/694/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : AGENCIA COMMERCIAL MARITIMA LOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : TIERRA FOOD INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	K.M. ANAND	Counsel for petitioner	
2.	Soy Joseph	PCS for respondent	

ORDER

Counsels representing both the parties are present. PCS representing the respondent stated that the matter is almost settled and prayed for time to file the joint memo. Time is extended at request. Put up on 10.01.2018.

^{-sd-}
(S VIJAYARAGHAVAN)
Member (Technical)

^{-sd-}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc